BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT PUNE

Original Application No.111 of 2024 WZ.

News Item Title ‘’ Layer of Toxic Foam Floats on the Surface of Indrayani River in Pune. …… Applicant.

VERSUS

Maharashtra Pollution Control Board and Others. ……. Respondents.

Compliance steps taken by the R.No.9 with reference to the Order dated 17.03.2025 received from Hon'ble NGT in OA No. 111 of 2024 (WZ)

1. The R.No.9 has taken further steps with regard to submission of the proposal in respect of provision of STP for 5.5 MLD sewage generated from the Vadgaon Nagarpanchayat Jurisdiction of Rs.16.97 Crore approved by Maharashtra Jeevan Pradhikaran to PMRDA for necessary administrative approval and sanction thereof. The PMRDA has forwarded our proposal to U.D.D, Maharashtra. This was communicated to the MPCB by letter dated 22.05.2025.

2. In the meantime, R.No.9 has entered into MOU with Agro Morph Society for natural treatment purification on the spot-on trial basis and utilize it for tree plantation/ greenbelt. Further the screening has been provided to segregate solid waste into nalla. The Vadgaon Nagarpanchayat has provided Bioremediation through M/s Priti Sales, Pune by way of culture development. The conditions are being imposed on the new constructions above 10,000 Sq.mt. construction to provide Grey Water Treatment and Recycling plant by providing it in open spaces. Further constructions above 20,000 sq.mt have to provide separate STP as per E.C. conditions. A copy of the said progress report

submitted to R.O. MPCB on 22.05.2025 is enclosed with Office copy in Marathi and true translation thereof into English as an **Annexure- I**.

Dated this 10th June 2025 at Pune

For Respondent No.9

Advocate

Annexure - I

वडगांव नगरपंचायत,वडगांव

ता.मावळ जि. पुणे ४१२१०६
स्थापना- ०३/०२/२०१८
Email:-vadgaon9@gmail.com ☏:- ०२११४-२३५४१०/११

स्वातंत्र्याचा अमृत महोत्सव

जा.क्र. वनप/१०२ /2025 दिनांक: 22/05/2025

प्रति,

प्रादेशिक अधिकारी,
महाराष्ट्र प्रदूषण नियंत्रण मंडळ,
प्रादेशिक कार्यालय पुणे – II.

Received on Dt. 29/05/2025
Clerk
R. O. M. P. C. B. Pune

विषय :- In compliance with the order Date 17/03/2025 passed by the Hon'ble National Green Tribunal (WZ), Pune, in the matter of O.A. No. 111/2024

संदर्भ :- आपले पत्र मेल दि 20.05.2025

मा महोदय,

वडगाव नगरपंचायत हि नवनिर्मीत नगरपंचायत असून, सन 2018 साली स्थापना झालेली आहे. नगरपंचायत विकास आराखडा तयार करण्याचे काम चालू आहे. नगरपंचायत क्षेत्रातील सांडपाणी प्रक्रिया केंद्रा करिता विकास आराखड्यात जागा नियोजित केली आहे. विकास आराखडा प्रारूप प्रसिद्ध झाल्यानंतर जमीन अधिग्रहण करणेची प्रक्रिया प्रस्तावित आहे.

वडगाव शहरात एकूण दोन प्रमुख नाले आहे नाला क्र 1 व नाला क्र 2. नाला क्र 1 मध्ये नगरपंचायत हद्दी शेजारील साते, ब्राम्हणवाडी, जांभूळ, विनोदेवाडी, कान्हे, मोहीतेवाडी ग्रामपंचायत हद्दीतील नाले येऊन मिळत असल्याने त्यांचे हि सांडपाणी वडगाव नगरपंचायत हद्दीत येत आहे. नगरपंचायतचे भौगोलिक रचणेनुसार सर्व नाले दक्षिणे कडून उत्तरेकडे प्रवाहित होतात व गट नं.172 च्या जवळ येऊन मिळतात, त्यामुळे सदर 5.5 द.ल.घ.मी क्षमतेचा सांडपाणी व्यवस्थापन केंद्र तयार असून रू 16.97 कोटी इतक्या रक्कमेस तांत्रिक मान्यता मुख्या अभियंता, महाराष्ट्र जीवन प्राधिकरण यांच्याकडुन प्राप्त झालेली आहे व त्याअनुषंगाणे नमामि चंद्रभागा प्राधिकरण अंतर्गत PMRDA कडे सदरचा प्रस्ताव मंजुरी व अमलबजावणी करिता सादर केलेला आहे. सदर कामी प्रशासकीय मान्यता मिळण्याकरिता नियमित पाठपुरवठा नगरपंचायत मार्फत करण्यात येत आहे. तरी अंबलबजावणी वेळी संमती अर्ज आपले कार्यालयास करण्यात येईल.

वडगाव नगरपंचायत हि नवनिर्मीत नगरपंचायत असल्याने सांडपाणी प्रक्रीया केंद्र कार्यान्वित होई पर्यंत तात्काळ करावयाची कार्यवाही दि 1 मार्च 2022 रोजी वडगांव नगरपंचायत व अग्रोमोर्फ या संस्थेमध्ये MOU करण्यात आलेले आहे. सदर MOU अनुषंगाणे सांडपाण्याचे नैसर्गिक पद्धतीने जागेवरच शुद्धीकरण प्रक्रिया करणेच्या अनुषंगाने नगरपंचायत स्तरावर प्रायोगिक तत्वावर नैसर्गिक पद्धतीने सांडपाणी प्रक्रिया करण्याच्या अनुषंगाने शहरात स्मशानभूमी व दत्तनगरी नाला या ठिकाणी नाल्यांच्या दुतर्फा दगड स्पिचींग केले व कर्दळी, आळू ई प्रकार वृक्षरोपण तसेच नाल्यातील घनकचरा जमा होण्याकरिता जाळीबसवून नाल्यांचे पुनरुज्जविकरण करून नैसर्गिक पद्धतीने सांडपाण्यावर प्रक्रिया करण्यात येत आहे. सादर कामी दैनिक पुण्यनगरी व पुढारीया वृत्त मध्ये बातमी करण्यात आलेले आहे (पुण्यनगरी व पुढारीमधील बातमी सोबत जोडले आले). वडगांव नगरपंचायत व अग्रोमोर्फ या संस्थेमध्ये करण्यात आलेले काम हे CSR व श्रमदानातून करण्यात आलेले आहे.

0/c

वडगांव नगरपंचायत,वडगांव

ता.मावळ जि. पुणे ४१२१०६

स्थापना- ०३/०२/२०१८

Email:-vadgaon9@gmail.com ☎:- ०२११४-२३५४१०/११

स्वातंत्र्याचा अमृत महोत्सव

तसेच सादर सांडपाणी प्रक्रीया केंद्र कार्यान्वित होई पर्यंत तात्काळ करावयाची कार्यवाही म्हणून वडगांव नगरपंचायत मार्फत सन मे 2025 मध्ये Pilot बेसीसवर नाल्यामध्ये Bioremediation करणे कामी मे प्रिती सेल्स पुणे यांचे सोबत सामंजस्य करार करण्यात आलेला आहे सदर काम प्रगती पथावर आहे . Bioremediation म्हणजे नाल्याच्या क्रॉस सेक्शन मध्ये ठराविक वेळेत कल्चर डोझिंग करणे त्यामुळे सांडपाणी स्वच्छ होऊन पुढे जाते व महिन्यातून किमान एक वेळा पाण्याचे नामुने NABL मार्फत तपासले जातात.

केंद्र शासनाच्या दिनांक 9 डिसेंबर 2016 च्या राजपत्रातील अधिसूचनेनुसार पर्यावरण,वन व वातावरणीय बदल मंत्रालयाने 20,000 चौ.मी बांधकाम अथवा बांधकाम प्रकल्पांकरिता प्रकल्पाच्या आवारात तयार होणाऱ्या सांडपाण्यावर त्याच ठिकाणी प्रक्रिया करून त्याचा पुनर्वापर करणे बंधनकारक केले आहे. तसेच नविन एकत्रित बांधकाम व विकास नियमावली (UDCPR)महाराष्ट्र मधील नियम 13.4 मधील तरतुदीनुसार 10,000 चौ. मी. व त्यावरील मोठ्या क्षेत्रफाळाच्या प्रकल्पांकरिता 10% मोकळया जागे व्यतिरिक्त अजून वाढीव जागा Gray Water Treatment And Recycle Plant करिता राखून ठेवणेची तरतूद आहे त्या अनुषंगाने शहरातील नियमात बसणाऱ्या गृहप्रकल्पांनामैला शुद्धीकरण केंद्र नियमित कार्यान्वित ठेवणे बंधनकारक केले आहे.

वडगाव नगरपंचायत हि नवनिर्मीत नगरपंचायत असुन सांडपाणी नदीत मिसळु नये म्हणून सर्व उपायोजना नगरपंचायत मार्फत करण्यात येत असल्याने मा प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, पुणे यांनी वडगांव नगरपंचायतेस पर्यावरणीय नुकसान भरपाई लावण्यात येऊ नये असे विनंती आहे.

वडगांव नगरपंचायत स्थापना 3/2/2018 वडगांव, ता.मावळ,जि.पुणे

(डॉ. प्रविण निकम)
प्रशासक तथा मुख्याधिकारी
वडगांव नगरपंचायत वडगांव

सोबत,

वडगांव नगरपंचायत निर्माण होणा-या सांडपाणी व्यवस्थापण करण्यात येत असलेली उपाय योजनाचे सविस्तर माहिती व छायाप्रत सोबत जोडत आहे.

True Translation of Letter dated 22.05.2025 into English

Vadgaon Nagar Panchayat, Vadgaon

Tal. Maval, Dist. Pune – 412206
Established – 03/02/2018
Email: vadgaon9@gmail.com **Phone: 02114-235410 / 11**

Ref. No.: VANP/102/2025 Date: 22/05/2025

To,

The Regional Officer,
Maharashtra Pollution Control Board,
Regional Office Pune – II.

Subject: In compliance with the order dated 17/03/2025 passed by the Hon'ble National Green Tribunal (WZ), Pune, in the matter of O.A. No. 111/2024.

Reference: Your email dated 20.05.2025

Respected Sir,

Vadgaon Nagar Panchayat is a newly formed municipal body established in 2018. The preparation of the Nagar Panchayat Development Plan is currently underway. A plot has been designated for a sewage treatment plant (STP) within the development plan. After the draft of the plan is published, the process of land acquisition will be proposed.

Vadgaon city has two major drains: Drain No. 1 and Drain No. 2. Drain No. 1 also receives wastewater from the nearby Gram Panchayat areas of Sate, Brahmanwadi, Jambhul, Vinodewadi, Kanhe, and Mohitewadi, which flows into the Vadgaon Nagar Panchayat jurisdiction. As per the geographical layout of the Nagar Panchayat, all the drains flow from south to north and meet near Gat No. 172. Accordingly, a sewage treatment plant with a capacity of 5.5 MLD has been proposed. Technical approval for the same, amounting to ₹16.97 crore, has been received from the Chief Engineer of the Maharashtra Jeevan Pradhikaran. The proposal has been submitted to PMRDA under the Namami Chandrabhaga Authority for approval and implementation. The Nagar Panchayat is regularly following up to obtain administrative approval. Consent to establish will be sought from your office at the time of implementation.

As Vadgaon Nagar Panchayat is newly established, and until the proposed STP becomes operational, immediate actions have been initiated. On 1st March 2022, an MoU was signed between Vadgaon Nagar Panchayat and Agromorph for natural on-site sewage treatment. Under this initiative, pilot projects have been undertaken at the crematorium and Dattanagari drain, including stone pitching along both sides of the

drains, plantation of species like banana and colocasia (arbi), installation of mesh to collect solid waste, and overall rejuvenation of drains to facilitate natural wastewater treatment. News coverage regarding this work has appeared in the daily newspapers Punya Nagari and Pudhari (news clippings attached). These efforts have been carried out through CSR and voluntary labor by Vadgaon Nagar Panchayat and Agromorph.

Additionally, as an immediate interim measure until the STP is operational, Vadgaon Nagar Panchayat signed a Memorandum of Understanding on a pilot basis in May 2025 with M/s Priti Sales, Pune, for bioremediation of the drains. The project is currently in progress. Bioremediation involves the periodic dosing of microbial cultures into the cross-section of the drain, which treats the wastewater as it flows. Water samples are tested at least once a month through an NABL-accredited lab.

As per the notification dated 9 December 2016 by the Ministry of Environment, Forest and Climate Change, Government of India, for construction projects of 20,000 sq.m or more, on-site treatment and reuse of generated wastewater is mandatory. Additionally, according to Regulation 13.4 of the Unified Development Control and Promotion Regulations (UDCPR) in Maharashtra, for projects exceeding 10,000 sq.m, 10% of open space must be set aside for a Gray Water Treatment and Recycling Plant, apart from the mandatory open space. Accordingly, it is mandatory for housing projects within the city limits to operate decentralized sewage treatment systems.

Since Vadgaon Nagar Panchayat is a newly formed civic body and has undertaken all necessary steps to prevent wastewater discharge into rivers, we humbly request the Hon’ble Regional Officer, Maharashtra Pollution Control Board, Pune, not to impose any Environmental Compensation on Vadgaon Nagar Panchayat.

(Dr. Prakrin Nikam)
Administrator and Chief Officer,
Vadgaon Nagar Panchayat, Vadgaon